

1	2	3	4
3.	Gujarat	4301	64.58
4.	Andhra Pradesh	13256	41.8
5.	Rajasthan	3218	111.7
6.	Haryana	4072	63.3
7.	Bihar	5964	15
8.	Jharkhand	11	19.8
9.	Tamil Nadu	1302	50.4
10.	Madhya Pradesh	1556	47
11.	Karnataka	2504	30.68
12.	Tripura	6	6.6
13.	Kerala	18	41.2
14.	Assam	162	19.58
15.	West Bengal	1098	24.9
16.	Chhattisgarh	130	24.9
17.	Uttaranchal	53	18.29
18.	Uttar Pradesh	3492	40.51
19.	Delhi	7	66.45
20.	Jammu and Kashmir	1	37.4
21.	Punjab	283	33
22.	Puducherry	1	3.66

Strengthening of kollidam river embankment

4957. SHRI MANI SHANKAR AIYAR: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Central Water Commission is funding the strengthening of the Kollidam river embankment from Anaekaranchattiram to Kallani in Tamil Nadu at

a cost of 376 crores;

(b) if so, the date of commencement of work and the period within which it is scheduled to be completed;

(c) whether the work is expected to be completed on schedule; and

(d) if not, the revised date for completion of work?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) Yes, Sir. The Government of India is funding "Flood Protection Works in Kollidam (Coleroon) river in Thanjavur, Nagapattinam and Cuddalore districts" of Tamil Nadu with an estimated cost of Rs. 375.90 crore.

(b) The date of commencement of work is 20.12.2010 and the project was scheduled to be completed by March, 2012.

(c) No, Sir.

(d) The State Government of Tamil Nadu has informed the revised date of completion of work as September, 2012,

Monitoring status of embankments in Assam

4958. SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether it is a fact that most of the major embankments have developed breaches and their longevity is challenged in Assam;

(b) if so, the details thereof;

(c) the details of steps taken by Government towards strengthening, restructuring and height raising of such embankments; and

(d) the details of provisions made and practices being adopted by Government particularly the Brahmaputra Board, and the Central Water Commission towards monitoring the status of embankments in the State?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) As per the information received from Government of Assam, breaches are generally developed in the embankments during the flood period in Brahmaputra and Barak rivers and their tributaries.

(b) As informed by the State Government of Assam during 2011 about 27 Nos. of breaches were occurred in the embankments. The details are given in